

IN THE NATIONAL GREEN TRIBUNAL, PB, NEW DELHI

E.A. No. 39/2024

IN

O.A. No. 58/2013

IN THE MATTER OF:

SONYA GHOSH

...APPLICANT

VERSUS

GNCTD & ORS.

...RESPONDENTS

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NDOH:-25.08.2025

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FILED BY



AMAN PANWAR

ADVOCATE FOR THE RESPONDENT NO. 1&2

K-16 (LGF), Jangpura Extention,

Birbal Road,

New Delhi-110014

FILED ON: 22.08.2025

NEW DELHI

E.A. NO. 39/2024

IN

O.A. NO. 58/2013

IN THE MATTER OF:

SONYA GHOSH

...APPLICANT

VERSUS

GNCTD & ORS.

...RESPONDENTS

SHORT AFFIDAVIT ON BEHALF OF RESPONDENT NOS. 1 AND 2

I, Shyam Sundar Kandpal, S/o Late Shri Jai Krishan Kandpal, aged about 57 years, presently posted as Principal Chief Conservator of Forests-cum-Head of Department, Department of Forest and Wildlife, GNCTD (Respondent No. 2), being duly authorised, do hereby solemnly affirm and state as under:

1. That the Respondents hold this Hon'ble Tribunal in the highest regard and are making every sincere effort to comply with its directions, particularly with respect to notifications under Section 20 of the Indian Forest Act, 1927.
2. That the final notification under Section 20 of the IFA, 1927, in respect of Chattarpur and Rangpuri villages (Phase-I), covering 96.16 hectares, was issued in January 2022, in compliance with the judgment dated 15.01.2021.
3. That the draft notification for the remaining 3287.076 hectares of Phase-I was re-submitted to GNCTD on 03.04.2025 for approval.
4. That, pursuant to high-level meetings held on 16.07.2025 and 28.07.2025, it was decided that ground verification may be dispensed with to expedite the final notification for Phase-I.
5. That the Department is now in the process of completing all formalities for issuance of the final Section 20 notification for Phase-I, limited to encumbrance-free land under its clear possession, which shall be completed within two (2) months.



6. It is respectfully prayed that this Hon'ble Tribunal may be pleased to grant a period of two months to complete the said process.
7. That this affidavit has been approved by the Government of NCT of Delhi.



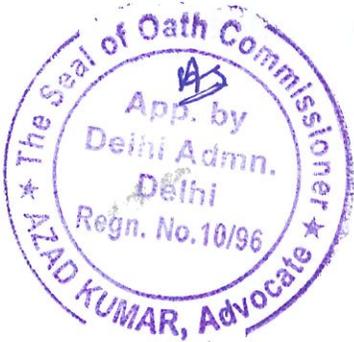
DEPONENT

VERIFICATION

Verified at New Delhi on this **21 AUG 2025** day of August, 2025, that the contents of the above affidavit are true and correct to the best of my knowledge and belief. Nothing material has been concealed.



DEPONENT

**ATTESTED****BY OATH COMMISSIONER
AZAD KUMAR, ADVOCATE
NEW DELHI (INDIA)****21 AUG 2025****CABIN No.-33**
ITO Lane, Azad Bhawan Road,
New Delhi-110002